ANNEXURE-II

Disposal of cases which are more than five Pendency of cases which are more than years old five years old at the end of the month

MONTHLY STATEMENT OF CASES FOR THE MONTH OF DECEMBER, 2019 HIGH COURT OF MEGHALAYA

3(a) 3(b)	Meghalaya			Name of the State/UT
Wheth	678	CIVIL		
er any Statever of Officers	62	CRIMINAL		Opening Balance
Whether any Statewide/Regional Conference held during the month. Number of Officers who participated in the said conference Number of Officers who participated to the participant Officers, if so, what are the targets?	740	CIVIL+ CRIMINAL		псе
Conferer ated in th	87	CIVIL		Ins
ce held duri	6	CRIMINAL		Institution during the month
ng the month ence	93	CIVIL+ CRIMINAL		he month
s, if so, wh	73	CIVIL		Dispos
at are the ta	w	CRIMINAL		Disposal Cases during the month
rgets?	76	CIVIL+ CRIMINAL		the month
	692	CIVIL		Closing
	65	CRIMINAL		balance at the e
	757	CRIMINAL		Closing balance at the end of the month
	2.06%	CIVIL		% Increase
	4.84%	CRIMINAL		% Increase or decrease in pendency vis a vis previous month
	2.30%	CRIMINAL	Civil+	dency vis a vis

CIVIL

CRIMINAL CRIMINAL

CIVIL CRIMINAL

CIVIL+ CRIMINAL

0

29

31

3(a) Whether any Statewide/Regional Conference held during the month. 3(b) Number of Officers who participated in the said conference 3(c) Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	What is the progress made on those targets district-wise	
3(a) Whether any Statewide/Regional Conference neid during the month. 3(b) Number of Officers who participated in the said conference 3(c) Section 15 of what are the targets?	Have any targets been fixed and indicated to the participant Officers, it so, what he was the second of the participant Officers, it so, what he was the second of the participant Officers, it so, what he was the second of the participant Officers, it so, what he was the second of the participant Officers, it so, what he was the second of the participant Officers, it so, what he was the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of the participant Officers, it is so, when the second of t	3(
3(a) Whether any Statewide/Regional Conference held during the mount.	Number of Officers who participated in the said conference	3(1
	Whether any Statewide/Regional Conference held during the mount.	3(1